

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 304

IA-4511/2022 Contempt.P-11/2022

In

(IB)-195(ND)/2017

IN THE MATTER OF:

M/s. IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Bhawanshu Sharma

For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **19.05.2023.**

Sd/-

(Court Officer)